

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5753/2005

(From the judgement and order dated 04/01/2005 in DBCRL No. 529/1999 of The HIGH COURT OF  
RAJASTHAN AT JAIPUR)

DINESH @ BUDDHA

Petitioner(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With office report )

Date: 20/02/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. Nalin Kumar Jain, Adv.

For Respondent(s)

Mr. Aruneshwar Gupta, AAG,

Mr. Naveen Kumar Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Shashi Sareen)

(Vijay Aggarw

al)

Court Master

Court Master